

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 971 OF 2007

Applicant/s

M.K. Tripathi

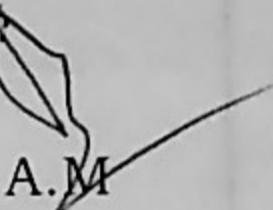
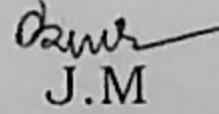
Respdts.

U.O.T and Ors.

Advocate for Applicant/s

R.K. Patel

Advocate for Respondent/s Himanshu Singh

| Notes of the Registry | Orders of the Tribunal | Sheet No. |
|-----------------------|--|-----------|
| | <p>O.A. No. 971/07 14.10.2011. Hon'ble Mr. Justice B.N Shukla, J.M Hon'ble Mr. D.C. Lakha, A.M</p> <p>Even in the revised call, none is responding for the applicant. Shri Himanshu Singh counsel for the respondents.</p> <p>It seems that applicant has lost interest in pursuing the matter. Hence, O.A. is dismissed in default and for non-prosecution.</p> <p> A.M</p> <p> J.M</p> <p>Manish/-</p> | |

Contd. On Sheet No. _____